

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.118
IB-14(ND)/2021

IN THE MATTER OF:

Alpha Healthsciences Pvt Ltd through Sougat Sinha liquidator

....APPLICANT

SECTION

U/s 59

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv. Mr. Manoj Kumar

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 08.09.2021.



Madhu Narula
Court Officer (Court III)